

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) The estimate of foreign exchange earning from tourism for the year 1985 is not yet available from the Reserve Bank of India. As for revenue from domestic tourism, no information is being compiled presently.

(b) The State/place-wise estimates of earnings from tourism are not being made.

(c) The Department does not allocate funds State-wise. Rather it provides Central assistance to various tourism development projects submitted by the State Governments based on the merits of the projects, inter-se priorities and availability of funds with the Department.

Scheme for Exploitation of Tourist Potential of Garhwal Hills

6297. SHRI DINESH SINGH : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state whether Government have prepared any scheme for developing tourism in the Garhwal hills which contain most important mountain pilgrimage places in the country ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : The Department of Tourism has taken up the following schemes received from the State Government for development of tourism in the region :

- (i) Accommodation and restaurant facilities at Auli-Joshimath.
- (ii) Ski lift for development of winter sports at Auli-Joshimath.
- (iii) Provision of trekking equipments.
- (iv) In consultation with the State Government, 7 centres have been identified for development in a

phased manner through the combined resources of the Centre, State and Private sector.

In addition the Bhartiya Yatri Avas Vikas Samiti, a registered society is proposing to construct Yatrikas at some places of pilgrim importance in the Garhwal Hills.

D. A. to Central Government Employees

6298. SHRI KALYAN SINGH SOLANKI : Will the Minister of FINANCE be pleased to state :

(a) the percentage decrease in value of Rupee from 1 January 1973 to 1 January 1986, year-wise;

(b) the number of D.A. instalments released to Central Government employees from 1 January 1973 to 1 January 1986, year-wise.

(c) the exact neutralisation below Rs. 400 basic pay, below Rs. 700 basic pay and below Rs. 1200 basic pay allowed to Central Government employees through released DA instalments against increased cost of living and decreased value of rupee with effect from 1 January 1973 to 1st January 1986, year-wise; and

(d) the number of DA instalments due to Central Government employees but unpaid till date ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information is given below Statements I, II and III respectively.

(d) Nil.

Statement I

The Percentage in-crease/Decline in the Value of Rupee from 1973 to 1986

Year	All India Consumer Price Index for Industrial Workers (Base 1960=100)		
	Index (For January)	Value of Rupee *	(For the month of January) Percentage Increase (+)/ Decline (—)Over the Year
1	2	3	4
1973	210	47.62 paise	————
1974	264	37.88 paise	—20.5%
1975	326	30.67 paise	—19.0%
1976	298	33.56 paise	+ 9.4%
1977	307	32.57 paise	— 2.9%
1978	325	30.77 paise	— 5.5%
1979	332	30.12 paise	— 2.1%
1980	371	26.95 paise	—10.5%
1981	411	24.33 paise	— 9.7%
1982	459	21.79 paise	—10.4%
1983	495	20.20 paise	— 7.3%
1984	563	17.76 paise	—12.1%
1985	588	17.01 paise	— 4.2%
1986	629	15.90 paise	— 6.5%

* Measured as the reciprocal of Consumer Price Index for Industrial Workers.

Statement II

No. of instalment of DA/ADA	Average CPI Numbers on which DA/ADA became due	Date w.e.f. which DA/ADA instalments fell due.	Date (s) on which order regarding grant of DA/ADA ins- talments were issued by Govt.	
1	2	3	5	
	1	208	1..5.1973	21-11-1973
	2	216	1.8.1973	
Dearness Allowance	3	224	1.10.1973	6-12-1973
	4	232	1.1.1974	5-3-1974
	5	240	1.2.1974	3-4-1974
	6	248	1,4.1974	6-8-1974

1	2	3	4	5
	7	256	1.6.1974	
	8	264	1.7.1984	30-1-1975
	9	272	1.9.1974	
	1	280	1.10.1974	
	2	288	1.11.1974	
	3	296	1.12.1974	4-9-1975
Additional	4	304	1.2.1975	
Dearness	5	312	1.3.1975	
Allowance	6	320	1.1.1978	18-4-1978
	7	328	1.12.1978	9-4-1979
	8	336	1.8.1979	4-10-1979
	9	344	1.11.1979	25-3-1980
	10	352	1.2.1980	16-6-1980
	11	360	1.5.1980	2-8-1980
	12	368	1.7.1980	3-10-1980
	13	376	1.9.1980	6-1-1981
	14	384	1.12.1980	6-4-1981
	15	392	1.2.1981	14-7-1981
	16	400	1.4.1981	21-9-1981
	17	408	1.6.1981	20-11-1981
	18	416	1.8.1981	
	19	424	1.10.1981	
	20	432	1.11.1981	23-3-1982
	21	440	1.1.1982	
	22	448	1.4.1982	27-7-1982
	23	456	1.6.1982	7-10-1982
	24	464	1.9.1982	
	25	472	1.12.1982	13-4-1983
	26	480	1.3.1983	
	27	488	1.5.1983	22-9-1983
	28	496	1.7.1983	
	29	504	1.8.1983	
	30	512	1.10.1983	21-5-1984
	31	520	1.11.1983	
	32	528	1.1.1984	
	33	536	1.2.1984	
	34	544	1.4.1984	15-9-1984
	35	552	1.6.1984	
	36	560	1.8.1984	
	37	568	1.11.1984	19-1-1985
	38	576	1.1.1985	30-4-1985
	39	584	1.5.1985	2-9-1985
	40	592	1.8.1985	
	41	600	1.11.1985	16-1-1986
	42	608	1.1.1986	28-2-1986

Note : Consequent on the index average falling below 312 points in April, 1976 the 5th instalment of Additional D.A. was withdrawn with effect from 1.10. 1976. As the Index Average subsequently increased beyond 312 points in August, 1977, the 5th instalment of Additional D.A. was restored from 1-9-1977.

Statement III

Pay	As on													
	*1-1-1973	1-1-74	1-1-75	1-1-76	1-1-77	1-1-78	1-1-79	1-1-80	1-1-81	1-1-82	1-1-83	1-1-84	1-1-85	1-1-86
400	—	75.00	71.88	70.54	70.54	70.83	72.66	75.69	80.98	85.42	87.13	89.33	90.69	91.42
700	—	75.00	71.88	70.54	70.54	70.00	71.09	71.53	72.28	72.92	73.16	73.48	73.67	73.77
1200	—	42.19	52.60	51.04	51.04	50.42	48.18	53.24	55.25	56.94	55.76	58.43	58.95	59.23

* The recommendation of the Third Pay Commission were made effective from 1-1-1973.

NOTE : The percentage neutralisation on pay of Rs. 400, Rs. 700, and Rs. 1200 as on 1st January of the year from 1973 to 1986 has been indicated. It is not possible to indicate the percentage neutralisation on every point of pay.